

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1778

ANSWERED ON:10.08.2011

FUNDS TO NGOS

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the financial assistance provided by the Government to Non Governmental Organisations (NGOs) in the country including Maharashtra under the education sector during each of the last three years and the current year, NGO-wise and State-wise;
- (b) the details of the schemes under which assistance has been provided;
- (c) the details of the NGOs found involved in various irregularities alongwith the nature of irregularities committed, State-wise;
- (d) whether the Government has taken action against some NGOs for their irregularities;
- (e) if so, the details thereof; and
- (f) the steps taken/ proposed to be taken by the Government to check such irregularities?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): The details of the financial assistance provided to Non Governmental Organizations (NGOs) by the Ministry of Human Resource Development since 2007, NGO-wise and State-wise have been reflected in the Annual Reports of this Ministry for relevant period which are uploaded on this Ministry's web-site [www.education.nic.in](http://www.education.nic.in).

(c): Under the scheme of financial assistance for development of Sanskrit education, 55 NGOs have not submitted their accounts and related papers for the last three years. Under the scheme of support to Voluntary Agencies for Adult Education & Skill Development, where instance of omission or commission come to the notice of the National Literacy Authority, it resorts to appropriate action including stoppage of grant or even cancellation of allotment of Jan Shikshan Sansthan to the defaulting NGO. Ten such cases have been reported under the scheme. The State-wise distribution of these NGOs scheme-wise is as under:

S.No.	Name of the State	No. of NGOs under the scheme of financial assistance for developmen of Sanskrit education	No. of NGOs under the scheme of support to Voluntary Agencies for Adult Education & Skill Development
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1.	Andhra Pradesh	03	01
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2.	Bihar		01
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3.	Haryana	04	
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4.	Himachal Pradesh	01	
5.	Karnataka	01	01
6.	Kerala	03	01
7.	Madhya Pradesh	03	01
8.	Maharashtra	01	01
9.	Mizoram		01
10.	Punjab	02	
11.	Rajasthan	02	01
12.	Tamil Nadu	07	01
13.	Uttar Pradesh		01
14.	West Bengal	28	
	Total	55	10

(d) & (e): Whenever instances of omission or commission come to the notice of the Government, appropriate action under the relevant scheme, including stoppage of further financial assistance/grants or even cancellation of allotment of Jan Shikshan Sansthan to the defaulting NGO is undertaken.

(f): The Government is committed to provide financial assistance to only the competent and eligible NGOs. With a view to ensure elimination of all such NGOs which have been found involved in any sort of malpractices, the Government has devised appropriate checks and balances in respective schemes under which the grants are given to the NGOs to ensure that such defaulting NGOs do not get financial assistance/ grants.